

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1661 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: The Greater Bombay Co-Operative Bank Ltd

Vs

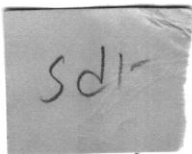
Penguin Umbrella Works Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

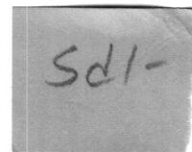
ORDER

9. **C.P. (IB)-1661(MB)/2017**

At request of the Petitioner Counsel, list this matter on 30.10.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)